

(b) the total grants-in-aid paid for the benefit of primary schools and High Schools run by religious institutions and missionaries;

(c) the total grants-in-aid paid for the benefit of the schools run by social institutions; and

(d) whether there is any Government machinery to check the misuse of these funds by those institutions?

**The Minister of Education (Dr. Triguna Sen):** (a) to (d). The requisite information is being collected and will be laid on the Table of the Sabha in due course.

#### **Labour Management Councils**

**3217. Shri Shiva Chandra Jha:** Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether it is a fact that the Labour Management Councils have helped a lot in easing the labour-management differences both in the private and the public sector enterprises; and

(b) if so, the changes, if any, proposed in the Labour Management Councils in the Fourth Five Year Plan?

**The Minister of Labour and Rehabilitation (Shri Hathi):** (a) Yes. Wherever they have worked well, these Councils, called Joint Management Councils, have been able to improve the relations between Labour and Management.

(b) No changes are proposed in the scheme of Joint Management Council during the Fourth Five Year Plan. Efforts will be directed towards introducing the Scheme in more industrial establishments.

#### **Fire in Jhuggies in New Delhi**

**3218. Shri M. L. Sondhi:  
Shri P. M. Sayeed:  
Shri Kikar Singh:**

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that fires have broken out recently in several

jhuggies and hutments in New Delhi;

(b) the total loss incurred in these fires;

(c) the compensation paid to the victims;

(d) the steps taken to prevent and minimise the damage due to fires; and

(e) the improvements proposed by Government to ensure safety to the hutment dwellers?

**The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla):** (a) Yes, Sir.

(b) About Rs. 42,000 for the period 1st April, 1967 to 6th June, 1967.

(c) The New Delhi Municipal Committee have sanctioned an *ad hoc* grant of Rs. 4,640 at the rate of Rs. 40 per jhuggi, as relief to the jhuggi dwellers who were affected by the fire on the 31st May, 1967, in the colony situated along the railway line near the Minto Bridge Railway Station.

(d) and (e). All the fires were promptly attended and brought under control within the shortest possible time. Under the Jhuggis and Jhonpries Removal Scheme, all the jhuggis and other unauthorised constructions on public lands are to be cleared and alternative accommodation provided to the eligible squatters. So far about 22,000 families have been provided with alternative accommodation in new colonies which have been developed under the scheme.

#### **Common Governor for Haryana and Punjab**

**3219. Shri Srichand Goel:  
Shri Hardyal Devgun:  
Shri B. S. Sharma:  
Shri Yajna Datt Sharma:  
Shri K. N. Pandey:**

Will the Minister of Home Affairs be pleased to state:

(a) whether Government are aware that the Chief Minister of Haryana